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Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH ALLAHABAD.

Original Application No.50 of 2005.

Allahabad this the 20th day of January 2005.

Hon'ble Mr. Justice S.R. Singh, V.C.  
Hon'ble Mr. S.C. Chaube, A.M

Prem Pal Singh  
son of Sri Deo Karan,  
Resident of House No.11-D, Rest Camp,  
Railway Colony, Tundla, Firozabad.

.....Applicant.

(By Advocate : Sri Satish Dwivedi)

Versus.

1. Union of India  
through the General Manager,  
North Central Railway,  
Allahabad.
2. The Divisional Railway Manager,  
North Central Railway,  
Allahabad Division, Allahabad.
3. The Sr. Divisional Mechanical Engineer,  
North Central Railway, Allahabad Division,  
D.R.M Office, Allahabad.
4. The Sr. Divisional Personnel Officer,  
North Central Railway, Allahabad Division,  
D.R.M Office, Allahabad.

.....Respondents.

(By Advocate : Sri A.K. Gaur)

O R D E R

(By Hon'ble Mr. Justice S.R. Singh, V.C.)

The applicant, a Diesel Driver moved an application on 19.06.2004 seeking voluntary retirement and the instant -  
*has been initiated*  
O.A. seeking issuance of a direction to the respondents to consider and pass order on the application dated 19.6.2004 submitted by the applicant for his voluntary retirement.

2. Having heard counsel for the parties and upon regard being had to the reliefs claimed herein we dispose of this original application at the admission stage itself without inviting counter affidavit with a direction to the compe-

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tent authority to consider and take appropriate decision on the applicant's application dated 19.06.2004 in accordance with law and scheme, if any., providing for voluntary retirement. The decision may be taken in this regard within a period of six weeks from the date of receipt of a copy of this order.

3. Accordingly, the O.A. is disposed of with the above direction. No Costs.

*Khurshid*  
Member-A

*D*  
*Rajiv*  
Vice-Chairman

/ns/